

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.18
C.P. (IB) No.03/BB/2024

IN THE MATTER OF:

M/s. Bangalore Airport Rail Link Ltd.

... Petitioner

Order under Section 59 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 01.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

: Shri Parameshwar G. Bhat (PCS)

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. List the matter on **31.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)